

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 29/10/2018 (MONDAY)**

S.No.	File No.	Case Particulars	Purpose
1	(For review of order dated 08-03-2018 File Nos. 49 & 256)	Kisan Agro tech Co-operative Society Ltd. (Review Application)	Orders

*Be placed
in
Rm*